

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL(ALLAHABAD BENCH)
ALLAHABAD.

D.A. NO. 1408
T.A. NO.

OF 1998

Date of decision: 13-8-1992

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.....Makan Singh.....Petitioner

.....Sri. Gr. S. Bhatt.....Advocate for the Petitioner.

Versus

.....Director, Postal Services Respondent
and Others

.....Sri K. C. Sinha Advocate for the Respondent

.....

CORAM:-

The Hon'ble Mr. Justice U.C. Srivastava, V.C.

The Hon'ble Mr. K. Obayya, A.M.

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether to be circulated to all other Benches ?

✓

Signature

Naqvi/

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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

Registration O.A. 1408 of 1988

Makan Singh Applicant

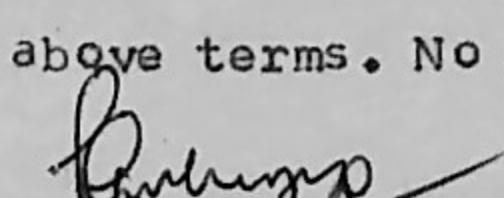
Versus

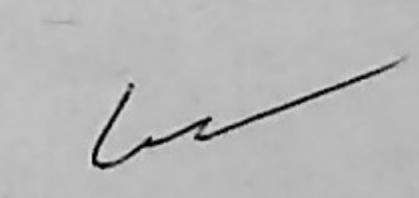
Director, Postal Services
Dehradun and another Respondents.

Hon'ble Mr. Justice U.C. Srivastava, VC.
Hon'ble Mr. K. Obayya, Member (A)

(By Hon'ble Mr. Justice U.C. Srivastava, VC)

This is an application under Section 19 of the Administrative Tribunals Act, 1985. The appeal filed by the applicant was dismissed on the ground that it was barred by time. The appellate authority stated that the applicant got the copy of the order 31.12.1987 and his appeal was received on 11.4.1988 and accordingly it was barred by time. It appears that 1987 is a mistake for the year 1988. According to the applicant, his appeal was filed within time and was sent through a register post and after receiving ~~to~~ the same by the competent authority, the applicant was not responsible for the ~~delay~~ same. The applicant has filed this appeal; and the departmental authorities are not the courts of law. Even if the appeal was barred by time, the appeal could have been entertained in the circumstances and accordingly, the appeal ^{order} is quashed and the appellate authority is directed to dispose of the appeal of the applicant on merits. The application is disposed of with the above terms. No order as to costs.


Member (A)


Vice-Chairman

Dated: 13.8.1992

(n.u.)